

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 1931
TO BE ANSWERED ON JULY 30, 2026**

LIVEABILITY INDEX SYSTEM

NO. 1931 SHRI BASTIPATI NAGARAJU:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the timeline fixed for conducting the next assessment under the Liveability Index along with the number of phases proposed for its implementation;**
- (b) the details of cities proposed to be covered under the Liveability Index assessment, State-wise;**
- (c) the criteria adopted for assessing liveability along with the weightage assigned to each parameter;**
- (d) the measures taken by the Government to ensure effective public participation in citizen and user perception surveys and to build the capacity of cities through workshops and training programmes, State-wise; and**
- (e) the steps taken to ensure timely, transparent and credible completion of the Liveability Index assessment including the mechanisms in place for data validation and independent verification?**

**ANSWER
THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

(a) : No.

(b) to (e) : Does not arise.
